

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 1st Day of September, 2020)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)
Hon'ble Mr. Devendra Chaudhry, Member (Administrative)

Contempt Petition No.330/122/2019

(Arising of Original application No.330/277/2019)

Adesh Kumar aged about 45 years son of Shri Shyam Lal, retired Postal Assistant, Saharanpur Head Office R/o Shalimar Garden Colony, near Behat Bus Stand, Saharanpur- 247001.

..... **Applicant**

By Advocate: Shri Santosh Kumar Kushwaha

Versus

1. Shri R. Joseph Rahul, Director (D.E.) in the office of Director General (Posts), Ministry of Communication and I.T., Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. Shri Jagdeep Gupta, Director (V) in the office of Director General (Posts), Ministry of Communication and I.T., Department of Posts, Dak Bhawan, Sansad, New Delhi.
3. Shri Nar Singh, Senior Superintendent of Post Offices, Saharanpur Division, Saharanpur.

..... **Respondents**

By Advocate: Shri Raj Pal Singh

O R D E R

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

This Contempt Petition has been filed during the Unlock-4. Hon'ble Shri Devendra Chaudhry, Member (A) has joined this Bench online through Virtual Conferencing Facility.

2. Shri Santosh Kumar Kushwaha, counsel for applicant and Shri Raj Pal Singh, counsel for respondents are present in Tribunal.

3. Counsel for the applicant submits that this Contempt Petition has become infructuous therefore this Contempt Petition may be dismissed as having become infructuous.

4. In view of the above statement given by counsel for applicant, the Contempt Petition is dismissed as having become infructuous. Notices issued to the respondents are discharged.

(Devendra Chaudhry)

Member (A)

Sushil

(Justice Bharat Bhushan)

Member (J)